

[*Translation*]**Fair Price Shops**

7126 PROF RASA SINGH RAWAT
Will the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state

(a) the number of Fair Price Shops in
the country, Statewise,

(b) the names of the commodities and
the quantity thereof being supplied to the
public through these shops and after what
duration

(c) whether Government propose to
increase the quantity of commodities sup-
plied by these Fair Price Shops and

(d) the norms of population fixed for
opening a Fair Price Shop?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL SUPPLIES
(SHRI RAM PUJAN PATEL) (a) A State-
wise statement giving the number of fair
price shops in the country is attached

(b) and (c) The Central Government
allocates Rice, Wheat, Sugar, Imported
Edible Oil, Kerosene and Soft coke for distri-
bution through PDS. The State Governments/
UT Administrations fix the scales of ration
and the periodicity of issue of these com-
modities, from time to time

(d) It has been suggested to State
Governments and Union Territories Admini-
strations to open a fair price shops for every
2000 persons on an average

STATEMENT*Number of Fair Price Shops**(as on 30 9 1989)*

<i>Sl No</i>	<i>State/UT</i>	<i>Number of FPS</i>
1	2	3
1	Andhra Pradesh	35 443
2	Arunachal Pradesh	530
3	Assam	24,175
4	Bihar	39,627 (Relates to March, 1988)
5	Gujarat	11,982
6	Goa	547
7	Haryana	6,527
8	Himachal Pradesh	3,124

<i>Sl. No.</i>	<i>State/U.T.</i>	<i>Number of FPS</i>
<i>1</i>	<i>2</i>	<i>3</i>
9.	Jammu & Kashmir	2,578
10.	Karnataka	16,660
11.	Kerala	12,945
12.	Madhya Pradesh	22,482
13.	Maharashtra	34,636
14.	Manipur	1,652
15.	Meghalaya	2,835
16.	Mizoram	762
17.	Nagaland	305 (Relates to March, 1989)
18.	Orissa	20,992
19.	Punjab	10,768 (Relates to December, 1988)
20.	Rajasthan	14,199 (Relates to March, 1989)
21.	Sikkim	1,203 (Relates to June, 1989)
22.	Tamil Nadu	21,141
23.	Tripura	1,146
24.	Uttar Pradesh	46,382
25.	West Bengal	19,900 (Relates to June, 1989)
26.	Andaman & Nicobar Islands	261
27.	Chandigarh	300

<i>Sl. No.</i>	<i>State/U.T.</i>	<i>Number of FPS</i>
1	2	3
28.	Dadra & Nagar Haveli	57
29.	Delhi	3,514
30.	Daman & Diu	35
31.	Lakshadweep	30
32.	Pondicherry	327
Total		3,57,065

Destitute Children Welfare Scheme

7127. PROF. RASA SINGH RAWAT: Will the Minister of WELFARE be pleased to state:

(a) the names of voluntary organisations allowed to set up units under the 'Destitute Children Welfare Scheme';

(b) the amount of grant sanctioned to them by Central Social Welfare Board;

(c) the number of children being looked after and educated by these institutions;

(d) whether Government also issue necessary instructions to them after conducting periodical inspection of these institutions;

(e) if so, the details of inspections made during last one year and shortcomings found, if any?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SMT. USHA SINHA): (a) to (c).

As per information provided by the Central Social Welfare Board, it does not implement 'Destitute Children Welfare Scheme' through voluntary organisations. However, the Ministry of Welfare implements a Scheme for 'Children in Need of Care and Protection' under which during 1989-90 approximately 46,000 children are being looked after through 914 organisations.

(d) and (e). The Scheme is implemented through the State Governments. Institutions are inspected by officials of the State Government and action taken as per rules.

Agitation by Junior Engineers of C.P.W.D.

7128. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any agitation was launched by Junior Engineers of Central Public Works Department during the recent past;

(b) if so, the main demands thereof;